

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1262

DATED:- 7/1/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	009 RRT	014 POL	054- Furniture & Furnishings.	641- Pensionary charges (NPS)
1	Pr D&S Judge, Bhaderwah.	---	---	---	---	---	---	---	0.10
2	Pr. D&S Judge, Ganderbal.	---	---	---	---	0.15	---	---	---
3	Addl. D & S Judge, Udhampur	---	---	---	---	0.143	---	---	---
4	Spl. Judge (Anti-corruption) Jammu.	14.00	---	---	---	---	---	0.50	---
5	3r. Addl. D&S Judge, Jammu.	---	---	---	---	---	---	---	1.00
6	C.J.M. Ramban.	10.00	---	---	0.10	0.042	---	---	0.25
7	City Judge, Jammu.	15.00	---	---	---	---	0.40	---	---
8	Munsiff, Ganderbal.	---	---	---	0.10	---	---	---	0.60
9.	Munsiff, Samba.	15.00	---	---	0.10	---	0.10	---	0.40
10.	Munsiff, Budgam.	---	---	---	---	---	---	---	0.50
11.	Munsiff, Akhnoor.	12.00	---	---	0.15	---	---	---	0.70
12	Addl. Mob. Mag. Reasi.	---	---	---	0.15	---	---	---	0.50
13	Addl. Mob. Mag. Surankote.	---	---	---	---	---	---	---	0.50
14	Addl. Mob. Mag. Shopian.	2.50	---	---	---	---	---	---	0.60
15.	Tehsildar, Nowshera.	1.90	---	---	---	---	---	---	0.18
16.	Tehsildar, Chenani.	1.50	---	---	---	---	---	---	0.10

By Order:

(Signature)
(Ram Singh)
Deputy Registrar (Accts)

No: 51260-82/AC

Dated: 7/1/2019

Copy forwarded to the:-

- 1-2 Pr. D&S Judge, Bhaderwah/Ganderbal..
3. Addl. D&S Judge, Udhampur.
4. Special Judge (Anti-corruption) Jammu.
5. 3rd. Addl. D&S Judge, Jammu
6. C.J.M. Ramban.
7. City Judge, Jammu
- 8-11 Munsiff, Ganderbal/Samba./Budgam/Akhnoor..
- 12-14 Addl. Mobile Magistrate, Reasi/Surankote/Shopian.
15. Tehsildar, Nowshera/Chenani..
- 17 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 15-23 Treasury Officer, Bhaderwah/Udhampur/Samba/Ganderbal/Reasi./Surankote/Ramban/ Budgam/Shopian./Nowshera/Chenani/Akhnoor..
- For inf. and necessary action.
- 24 Order Book.

He nic for up-landup
(Signature)

(Signature)
Deputy Registrar (Accts)